all concerned that the Notification dated 27.02.2009 of this Ministry cannot be cited as an excuse to telecast advertisements of products in violation of Rule 7(2)(viii)(A) of Cable Television Network Rules, 1994 as the guidelines under the amended rule have not yet been framed.

It is also clarified that certificates issued by CBFC In pursuance of the Ministry's Notification dated 09.08.2006 cannot be used as these are null and void in view of the subsequent amendments in Rule 7(2)(viii) of Cable Television Network Rules, 1994.

Therefore, Ministry of Information and Broadcasting, In exercise of powers, amongst others, under the uplinking /downlinking guidelines issued by it, the terms and conditions of permission granted to a TV Channel to uplink or downlink and under Section 20 of the Cable Television Networks (Regulation) Act, 1995, hereby, directs all TV Channels Including news and current affairs Channels to stop earring any advertisement of a product on their Channel that uses a brand name or logo which is also used for cigarettes, tobacco products, wine, alcohol, liquor or other Intoxicants and strictly follow the provisions of Rule 7(2)(viii)(A) of Cable Television Network Rules, 1994.

All TV Channels must ensure compliance of these directives and withdraw forthwith all such advertisements being shown by them. Any further violation of the above provision of Advertisement Code may entail more stringent action in future including suspension or prohibition of broadcast.

(SUPRIYA SAHU)
Director (BC)
Tele # 23389202

То

All TV Channels Including the News and Current Affairs Channels.

News Broadcasters Association.

Indian Boradcasting Foundation.

## Production of Bio-gas

\*219. SHRI SANJAY RAUT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that many States are lagging behind in the production of bio-gas;

- (b) if so, the details thereof;
- (c) whether it is also a fact that many bio-gas plants are non-functional;
- (d) if so, the details thereof and the reasons behind closure of bio-gas plants in various parts of the country; and
- (e) the steps being taken or proposed to be taken by Government for increasing bio-gas production by introducing new viable technology in bio-gas plants?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Ministry of New and Renewable Energy is implementing National Biogas and Manure Management Programme (NBMMP) and Biogas based Distributed/ Grid Power Generation Programme (BPGP) for installation of family type biogas plants for cooking and small and medium size plants for decentralized power generation applications. Large size biogas plants based on urban and industrial wastes are also being installed under the Programme on Energy Recovery from Urban and Industrial Wastes for biogas based power generation. Application-wise number of biogas plants installed under these programmes along with an estimated capacity of biogas production in the country is given in the Statement-I (See below).

Under the National Biogas and Manure Management Programme a total of 3.17 lakh numbers of family type biogas plants have been installed against a physical target of 3.28 lakh plants during the first three years of the Eleventh Plan. State-wise achievement *vis-a-vis* physical target during the last three years is given in the Statement-II (See below). About 50% of the States have achieved their targets in full and another 25% of the States have achieved 90% of their physical targets during last three years.

The reasons for lower achievement of targets could be due to higher cost of biogas plants, reduction in cattle holding by individual families, increasing availability of subsidized LPG and its free connection in rural areas and low priority given by some of the State Governments for implementation of the programme. In order to compensate higher cost of biogas plants Government has increased Central Financial Assistance (CFA) for installation of biogas plants w.e.f. November, 2009. The increase in Central Financial Assistance is likely to help State Government Departments/

Implementing Agencies in achieving their physical targets thereby increasing production of biogas in the country.

(c) and (d) The Ministry of New and Renewable Energy has taken up an evaluation of National Biogas and Manure Management Programme for the biogas plants installed during the Tenth Five Year Plan by an independent organization. According to the report received by the Ministry an average of 95.80% of the surveyed biogas plants were found functional in six representative States. Details of the same are given in the Statement-III (See below).

The reasons for closure of family type biogas plants could be attributed to a variety of reasons namely, non-availability of cattle dung, shifting of beneficiaries, convenient availability of LPG, age of biogas plants, faulty construction, disinterest of beneficiary in properly feeding and operation of biogas plants, etc. Three numbers of large size biogas power projects based on urban and industrial wastes are reported to be non-functional due to the problems of operation and maintenance by the user organization, internal problems of the promoters and supply of poor quality of waste and inability of the waste segregation system of the plant etc.

(e) Besides providing Central Financial Assistance, the Ministry of New and Renewable Energy has taken a number of steps for increasing biogas production in the country through the implementation of the said programmes. This includes organization of periodical trainings, meetings, discussions and business meets and seminars with various stake holders, namely State Government Nodal Departments and implementing agencies, industries, entrepreneurs, technology providers, banks, financial institutions, users and other organizations associated with the implementation and popularization of various types of biogas plants in the country. Technical assistance and publicity also forms part of the programme for implementation. The Central Financial Assistance for installation of family type biogas plants has been increased in the month of November, 2009 and innovative methods for implementation and financing have been incorporated through the involvement of banks, financial institutions, industries and entrepreneurs. Pre-fabricated models of family type biogas plants have also been introduced for faster implementation of National Biogas and Manure Management Programme.

In order to further increase biogas production in the country, the Ministry of New and Renewable Energy has taken up demonstration projects on 'Integrated Technology Package for biogas generation, purification, bottling and piped distribution' through the installation of medium size biogas-fertilizer plants following entrepreneurial route from the year 2009-10. The purified and bottled biogas and processed bio-fertilizer produced from these plants are being emphasized for establishing 'Business Model' in this sector of renewable energy as bottled biogas can be used as a supplement to LPG/ CNG/ diesel and bio-fertilizer for sustaining soil-fertility and promoting organic farming. Newer and viable technologies are encouraged in setting up of medium and large size biogas plants in the country.

Statement-I

Application-wise Biogas Plants installed and Estimated

Biogas Production Capacity

SI.	Type of Biogas	No. of Biogas Plants	Estimated Biogas Production capacity (in lakh m3)	
No.	Plants	installed upto		
		31st March, 2010		
1.	Family size Biogas Plants	4253624	85.07	
	for cooking applications.			
2.	Large size Biogas Plants	58	5.35	
	based on Urban and			
	Industrial wastes for			
	power generation.			
3.	Medium size Biogas plants	210	0.228	
	for electricity generation.			
	Total	42,53,892	90.648	

## Statement-II

State-wise Physical Targets and Achievements during first three years of the Eleventh Plan (2007-08 to 2009-10)

SI.No.	State / UT / Agency	Physical	Physical	% ofAchievemen vis-a-vis target	
		Target	Achievement		
		during 2007-08	during 2007 -08		
		to 2009-10	to 2009-10		
1	2	3	4	5	
1.	Andhra Pradesh	52500	35249	67.14	
2.	Arunachal Pradesh	500	612	122.40	

1	2	3	4	5
3.	Assam	15550	21650	139.23
4.	Bihar	600	582	97.00
5.	Chhattisgarh	9500	8651	91.06
6.	Goa	175	86	49.14
7.	Gujarat	26000	24699	95.00
8.	Haryana	4000	3817	95.43
9.	Himachal Pradesh	450	670	148.89
10.	Jammu and Kashmir	260	277	106.54
11.	Jharkhand	1200	2390	199.17
12.	Karnataka	34000	22078	64.94
13.	Kerala	13500	12280	90.96
14.	Madhya Pradesh	47000	36833	78.37
15.	Maharashtra	36000	45331	125.92
16.	Manipur	250	0	0.00
17.	Meghalaya	900	2075	230.56
18.	Mizoram	400	250	62.50
19.	Nagaland	750	1261	168.13
20.	Orissa	13000	11523	88.64
21.	Punjab	19500	21518	110.35
22.	Rajasthan	175	358	204.57
23.	Sikkim	600	1374	229.00
24.	Tamil Nadu	4500	5274	117.20

1	2	3	4	5
25.	Tripura	600	244	40.67
26.	Uttar Pradesh	11000	9217	83.79
27.	Uttarakhand	1800	3154	175.22
28.	West Bengal	34500	45223	131.08
29.	KVIC	49000	* *	* *
	Total:	378210	316676	83.73

<sup>\*\*</sup> Achievements of KVIC are included in the respective States.

Statement-III

Functionality of the Biogas Plants in accordance with the Evaluation Study for the Biogas Plants installed during the Tenth Plan under NBMMP

SI. No.	Name of the States	Installed	Sample	Functio-
		Plants	Size	nality
			(2.5%)	%
1.	Assam: Representing NER Region (5% sample size is taken in this region)	298	27	92.60%
2.	West Bengal: Representing Eastern Region	62708	1582	92.29%
3.	Gujarat: Representing Western Region	33796	879	97.61%
4.	Punjab: Representing Northern Region	9907	251	100%
5.	Kerala: Representing Southern Region	12724	298	99.32%
6.	Chhattisgarh: Representing Central Region	22138	540	99.44%
	Total:	141571	3577	95.80%

## National Afforestation Programme

<sup>\*220.</sup>SHRIMATI KANIMOZHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: